## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3983 ANSWERED ON:30.04.2012 NATIONAL TRUST Gandhi Smt. Maneka Sanjay

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the scheme being implemented under National Trust for the welfare of disabled persons;
- (b) whether the Government has received any proposals from the various State Governments including Governments of Rajasthan and Uttar Pradesh for financial assistance under the National Trust Act;
- (c) if so, the funds released by the Government to various States under National Trust Act;
- (d) whether the Government has taken any steps to monitor the utilization of funds; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

- (a) A Statement indicating details of schemes implemented by National Trust for the welfare of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple disabilities is at Annexure-I.
- (b) No, Madam.
- (c): Does not arise.
- (d) & (e): National Trust monitors the utilization of funds as follows:
- (i) I.D. Number is mandatory to avail benefits under NIRMAYA scheme. Further, full details of a beneficiary including scanned copy of photograph, disability certificates etc are available online.
- (ii) Inspections are carried out whenever required
- (iii) A monitoring and evaluation committee examines the implementation of the schemes.
- (iv) Release of funds under major schemes is based on the number of beneficiaries & subsequent release is made on receipt of Utilization Certificate for previous releases.